

10
OA/692/88

Coram : Hon'ble Mr. P.H. Trivedi

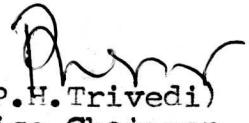
: Vice Chairman

Hon'ble Mr. P.M. Joshi

: Judicial Member

5/1/1989

Heard Mr.R.T.Dave and Mr.Jagdish Yadav for
Mr.J.D.Ajmera learned advocates for the applicant and
the respondents. Admit. Issue notices on the
respondents to reply within 45 days from the date
of this order. The case be posted on 22.2.1989 for
further direction before Registrar.


(P.H. Trivedi)
Vice Chairman


(P.M. Joshi)
Judicial Member

a.a.bhatt

(2)

M.A./25/89

in

O.A./692/88

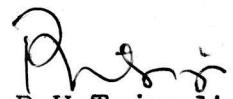
CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Hon'ble Mr. P.M. Joshi .. Judicial Member

20/02/1989

Neither applicant nor his advocate present.

Mr. J.D. Ajmera, learned advocate for the respondents present. Misc. application for production of documents allowed. The documents be taken on record. With this order, M.A./25/89 stands disposed of.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera

(3)

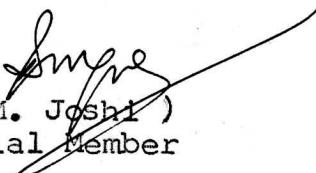
M.A./411/89
with
M.A./300/89
in
O.A./692/88

Coram : Hon'ble Mr.P.M. Joshi : Judicial Member

9/6/1989

In this application the petitioner has sought withdrawal of the application. According to him the case does not survive as the necessary orders have already been passed by the authority. Mr.J.D. Ajmera has no objection. Permission granted.

With this order M.A./411/89 and M.A.300/89, with O.A./692/88, stands disposed of as withdrawn.


(P.M. Joshi)
Judicial Member

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